

(d) if so, the number of doctors and air hostesses in each plane during its flight ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Smt. S. N. Gandhi expired in an Indian Airlines plane when travelling from Bombay to Calcutta.

(b) No, Sir. There is no Medical Officer attached to the plane.

(c) There is no such provision, nor is it practicable to provide a doctor for planes on scheduled service.

(d) There are four Cabin Attendants in Caravelle aircraft, two in Viscount, Sky-master, HS-748 and Fokker Friendship and one in Dakota aircraft. A Cabin Attendant is either an air hostess or a steward.

CLOSURE OF SUEZ CANAL

5148. **SHRI VIRENDRAKUMAR SHAH :** Will the Minister of TRANSPORT AND SHIPPING be pleased to state the details of the extra expenditure being borne by Government on their shipments consequent upon the closure of the Suez Canal ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : An additional expenditure of about Rs. 1.65 crores per month is being incurred on account of the higher freight charges which have to be paid for Government imports from the West.

SOCIO-ECONOMIC PROGRAMME TO CURB DISINTEGRATING TENDENCIES

5149. **SHRI HIMATSINGKA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the socio-economic programme formulated by Government to tackle the disintegrating tendencies as manifested in Shiva Sena in Maharashtra and some other organisations in other parts of the country;

(b) the steps taken or being taken to implement the programme; and

(c) the time likely to be taken through a programme to do away with such organisations ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) to (c). The social and economic problems of any community or region can only be solved by rapid economic development within the framework of the Five Year Plans. It is hoped that the National Integration Council will devote thought to these problems which aggravate linguism and regionalism.

RESERVATION FOR S.C. AND S.T. CANDIDATES

5150. **SHRI A. S. KASTURE :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that even in the case of the reserved vacancies, the Scheduled Castes/Tribes candidates possessing the minimum required qualifications are not selected and vacancies are filled up by non-scheduled Castes/Tribes candidates;

(b) if so, whether Government propose to invite applications for reserved vacancies only from the Scheduled Castes/Tribes candidates; and

(c) if not, the other specific steps Government propose to take in this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) For appointment to the reserved vacancies, the Scheduled Caste and Scheduled Tribe candidates, besides possessing the minimum educational qualifications prescribed for appointment to the post concerned, have to reach the minimum standard of competence considered necessary for that Service/post. Scheduled Caste and Scheduled Tribe candidates, who come up to the required minimum standard, are selected. Appointment of non-Scheduled Caste/Tribe candidates can be made against the remaining vacancies for which Scheduled Caste and Scheduled Tribe candidates are not available, after deserving such vacancies, the reservation being carried forward to two subsequent recruitment years.

(b) No, Sir. In advertisements, the number of vacancies reserved for Scheduled Castes and Scheduled Tribes is specified. Against vacancies reserved for Scheduled Castes and Scheduled Tribes, the Scheduled Caste/Tribe applicants only are considered in the first instance. Such of the Scheduled

Caste/Tribe candidates who come up to the required standard are selected. It is only when there are no Scheduled Caste/Tribe applicants, or if the applicants of these categories are not found suitable for the vacancies reserved for them, that others are considered. If applications from Scheduled Caste/Tribe candidates only are invited for the vacancies reserved for them, in the event of there being no Scheduled Caste/Tribe applicants, or of the unsuitability of such applicants, the vacancies will need to be readvertised, involving avoidable expenditure on advertisement and delay in recruitment.

(c) Does not arise.

महाराष्ट्र में छोटी बन्दरगाहें

5151. श्री बसवन्त : क्या परिवहन तथा नौबहन मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र में बन्दरगाहों के नाम और उनकी संख्या कितनी है और उनमें से तीसरी पंचवर्षीय योजना की अवधि में विकसित किये गये बन्दरगाहों की संख्या कितनी है;

(ख) क्या सरकार ने महाराष्ट्र में छोटी बन्दरगाहों, विशेषतः कोकपा के लिये, जो वर्षा के मौसम में रेत से भर जाता है, के विकास के लिये कोई योजना तैयार की है; और

(ग) यदि हां, तो उसका व्यौरा क्या है ?

परिवहन तथा नौबहन मंत्री (डा० बी० के० आर० बी० राव) : (क) महाराष्ट्र में 49 लघु पत्तन हैं यथा दहानू, तारापुर, नावापुर, सतपती, केलवा महिम (केलवा सहित), अरनाला (दातीवारा सहित), बघीन, उत्तन, भिवंडी, चनोरी कल्यान, थाना, वारसीवा बाद्रा, एलिफैंटा, ट्रांबे (मेहुल सहित), पर्ण-बल (उलवा), मोरा, करंजा, मांडवा, थाल (रेवास), अलीबाग, रेवदाला, वोरलई मांडला, नादगांव मुश्द (जंजीरा), राजपुरी, मान्देद, कुंभारू, श्रीवर्धन, वंकोट, कलशी, हरनई, वमील, पलशेट, वीरया, जैगढ़, बरूदा (तिवरी), रत्नागिरि, पुरनागढ़, जैतापुर, विजयदुर्ग, देवगढ़, अचरा, मलवान, निवती, नैनारुला, रेडी और किरनापानी ।

तीसरी योजना अवधि में इन पत्तनों में से बीस में विकास कार्य किया गया था ।

(ख) से (ग) लघु पत्तनों के विकास के लिये कार्यकारी दायित्व संबद्ध राज्य सरकारों का है । महाराष्ट्र सरकार ने चतुर्थ पंचवर्षीय योजना काल में कोंकण पत्तन सहित अपने लघु-पत्तनों के विकास के लिये लगभग 13.19 करोड़ रुपये के लागत के अनुमान की योजना प्रस्तावित की थी । योजना आयोग ने इस प्रयोजन के लिये चौथी योजना की प्रारूप रूपरेखा में 683.67 लाख रुपये की व्यवस्था के लिये सहमति दी थी । इस कार्यक्रम के ब्यौरे को अभी अन्तिम रूप नहीं दिया गया है ।

कोंकण पत्तन में जमा बालू के निकर्षण के लिये महाराष्ट्र सरकार का एक सागरगामी निकर्षक खरीदने का प्रस्ताव है । इस प्रयोजन के लिये राज्य सरकार ने निविदायें मांगी हैं । निविदा प्राप्त होने की अन्तिम तिथि 26 दिसंबर, 1967 है ।

पाथेरान और लोनावाला पहाड़ी स्थानों का विकास

5152. श्री बसवन्त : क्या पर्यटन तथा असेनिक उद्भयन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तृतीय पंचवर्षीय योजना अवधि में महाराष्ट्र के पाथेरान और लोनावाला पहाड़ी स्थानों का किसी प्रकार विकास किया गया है;

(ख) यदि हां, तो उसका व्यौरा क्या है;

(ग) क्या यह सच है कि बम्बई में जन-संख्या अधिक होने के कारण वहां पर मध्यम वर्ग के लोगों के लिये आवश्यक सुविधायें उपलब्ध नहीं हैं; और

(घ) यदि हां, तो क्या इन स्थानों पर अवकाश शिविरों की व्यवस्था करने का सरकार का विचार है ?

पर्यटन तथा असेनिक उद्भयन मंत्री (डा० कर्ण सिंह) : (क) और (ख) तीसरी योजना में लोनावाला के निकट कारला में एक